Shrimati TARKESHWARI SINHA: The hon. Member knows all the problems so well that he does not expect me to answer it.

Shri BABUBHAI M. CHINAI: Mr. Chairman, this is not the way a Member expects reply from the hon. Minister.

Mr. CHAIRMAN: It was a compliment she paid.

SHRI BABUBHAI M. CHINAI: It is not a compliment. In view of the fact that the hon. Minister has said that there are several other factors which might have contributed to this type of climate, the House is entitled to know what are the other factors according to the hon. Minister and we would be very glad to know what are the factors which the hon. Minister would like to give to this House.

SHRIMATI TARKESHWARI SINHA: Do you expect me, Sir, to answer this long question?

MR. CHAIRMAN: You have already given a long reply to the previous question.

Shrimati Tarkeshwari sinha: Chinese aggression and so many after effects of Chinese aggression. All these factors have to be taken into consideration when we really look into this problem. What I said in my answer, when the hon Member asked whether it is the Super Profits Tax that has made capital shy, is that this problem is so complicated that it cannot be an answer that Super profits has been the only reason why capital has become shy and I would not be a party to accepting that.

Shri Niren GHOSH: May I know whether the accruals from the Super Profits Tax are proceeding or are coming according to the expectations of the Government or is it less?

SHRIMATI TARKESHWARI SINHA: This tax has just been levied and the quantum of the return under the Super Profits Tax will only be known after the close of the year when the other taxes are paid. But I see no-reason why it should not come proportionately.

इंडस्ट्रियों के डिसपर्संत संबंधी कमेटी की रिपोर्ट

*५२५. श्री भगवत नारायण भागवः क्या रखोग मंत्री २५ फरवरी, १६६३ को राज्य सभा में अतारांकित प्रश्न संख्या २० के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि इंडस्ट्रियों के डिसपर्सल सबंधी कमेटी की सिफारिशों पर सरकार ने क्या निर्णय किये हैं?

†[REPORT OF THE COMMITTEE ON DISPERSAL OF INDUSTRIES

*525. Shri B. N. BHARGAVA: Will the Minister of Industry be pleased to refer to the answer given to Unstarred Question No. 20 in the Rajya Sabha on the 25th February. 1963 and state the decisions taken by Government on the recommendations of the Committee on Dispersal of Industries?]

उद्योग मंत्री (श्री एन॰ कानूनगो) : कमेटी की सिफारिशों पर ग्रभी सरकार विचार कर रही है। इन्टरनेशनल पर्सपैक्टिव प्लानिग टीम ने भी, जिस की रिपोर्ट ग्रभी हाल में मिली है, इन्डस्ट्रियों के डिसपर्सल के प्रशन की जांच कर के कुछ सिफारिशें की हैं। सरकार ग्रब दोनों प्रकार की सिफारिशें की जांच कर रही है।

†[The MINISTER of INDUSTRY (SHRI N. KANUNGO): The recommendations of the Committee are still under the consideration of Government. The International Perspective Planning Team whose report has been recently received have also examined

^{†[]} English translation.

the question of dispersal of Industries and have made some recommendations. Both the sets of recommendations are now under the examination of Government.]

श्री भगवत नारायण भागंब: मंत्री महोदय ने दो कमेटियों का जिक ग्रपने जवाब में किया है। मैं जानना चाहता हूं कि किस किस तारीख में इन कमेटियों ने ग्रपनी रिपोर्ट गवर्नमेंट को दी है, पहली कमेटी ने ग्रौर दूसरी कमेटी ने ?

भी एन० कानूनगो : इंटरनेशनल परस्पेक्टिव प्लानिंग टीम ने ग्रभी दो तीन हफ्ते के बीच में ग्रपनी रिपोर्ट दी है ग्रीर जो पुरानी रिपोर्ट है वह तो बहुत रोज पहले मिली थी उस को करीब एक साल के ऊपर हो गया है।

SHRI N. SRI RAMA REDDY: I would like to know, according to the reports submitted to the Government by these two agencies, whether more imbalance with regard to the dispersal of industries is existing in the country at the present moment and, if so, which is the State which is most hard hit in this respect?

SHRI N. KANUNGO: The country is so vast that there is bound to be imbalance any time on any matter.

SHRIMATI DEVAKI GOPIDAS: May I know, Sir, what is the position of Kerala in this regard?

SHRI N. KANUNGO: Kerala is perhaps better served than many other States.

SHRI T. S. AVINASHILINGAM CHETTIAR: In view of the fact that this is a very important matter, may I know whether the conclusions of the Government on these reports will be placed on the Table of the House and circulated to Members?

SHRI N. KANUNGO: I will think over it, I cannot give an assurance about that.

Shri M. RUTHNASWAMY: May we know whether the report about the dispersal of industries will be made available to us?

Mr. CHAIRMAN: That was the question of Mr. Avinashilingam Chettiar

Shri N. KANUNGO: It will be published but it will not be circulated. Copies will be available in the Library of Parliament.

Shri T. S. AVINASHILINGAM CHETTIAR: What I wanted to know was the conclusions of the Government on the report. They may be circulated to the Members, it being such a very important thing.

MR. CHAIRMAN: You put a question and he has given the reply. They are thinking at present of placing it on the Table of the House.

SHRI SONUSING DHANSING-PATIL: May I konw whether one of the terms of the Committee was that the industries were not located in the rural areas but were concentrated in the urban areas?

SHRI N. KANUNGO: Both the Committees' references are only confined to small industries and not all industries. The International Committee's references are much wider.

Shri J. S. PILLAI: May I know who are the members of the Committee?

Shri N. KANUNGO: The first one was presided over by the joint secretary of the Ministry of Commerce and Industry and had some officers as members. Regarding the International Team, I have not got the list of names.

SHRI NIREN GHOSH: The southern States have a grievance that the

location of industries is not being considered in that part of the country. May I konw whether the Committee has considered this question and made any recommendations in this regard?

Shri N. KANUNGO: I have already replied that the references of this Committee were only regarding small-scale industries and not all industries.

SHRI AKBAR ALI KHAN: May I know the reason why the reports are not placed on the Table of the House, especially the first report which I presume was given in 1961?

SHRI N. KANUNGO: These are more or less administrative reports, and to lay it on the Table of the House means heavy expenses because it requires the printing of 4000 copies.

Drop in collections under Small Savings Scheme

*526. SHRI ANSARUDDIN AHMAD: Will the Minister of Finance be pleased to state:

- (a) whether it is a fact that collections under various Small Savings Schemes have fallen from Rs. 87.7 crores in 1961-62 to Rs. 60.07 crores in 1962-63;
- (b) the causes which have led to this fall; and
- (c) the collections, Statewise, received under various Small Savings Schemes in the two years referred to above?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) The net collections fell from Rs. 87.8 crores in 1961-62 to Rs. 77 crores approximately in 1962-63.

(b) The fall occurred only in Post Office Savings Bank deposits. As these deposits are repayable at call, they are always subject to wide fluctuations.

(c) A statement is laid on the Table of the Sabha.

STATEMENT

Statewise Small Savings collections during the years 1961-62 and 1962-63

(In crores of Rs.)

3616

Nai	me of S	tate		1961-62	1962-63
Andhra Pradesh .				2.70	0.34
Assam				4.30	3 ′79
Bihar			•	7.57	7.10
Gujarat				9.08	2.46
Jammu	and Ka	shmii	Ė	0.85	0.31
Kerala				ı · 68	0.75
Madras		,		2:34	1 · 6
Madhya	Prades	sh		2.72	2.12
Mahara	shtra			18 · 52	20.21
Mysore	: . .			2.21	2.08
Orissa	, .			2308	2.55
Punjab	•			4.68	2.27
Rajasth	an			1.12	o·38
Uttar P	radesh	•		12.78	7.31
West B	engal		• .	11.67	13.31
	nd othe ories, E es, etc.			3.20	3.12
	To	TAL	:	87·80 (a)	(b) (b)

⁽a) Includes an amount of Rs. 9.02 crores on account of interest on Post Office Savings Bank Deposits.

Shri Ansaruddin Ahmad: It appears that the fall in Small Savings income is not so large as reported in the newspapers but still the fall is very substantial and is to the tune of

⁽b) Figures are provisional and exclude interest on Post Office Savings Bank Deposits, amounting nearly to Rs. 8 crores the State-wise distribution of which is not yet available.